

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Item No. 101  
IB-3190/ND/2019**

**Under Section: 9 of IBC.**

**In the matter of:**

M/s Wishwa Mittar Bajaj & Sons	...	<b>Applicant</b>
Vs		
Shipra Estate Ltd.	...	<b>Respondent</b>

**Order delivered on 12.02.2020**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (JUDICIAL)**

For the Applicant	: Mr. RaghuVendra M. Bajaj, Adv. Mr. Shreyas Mehrotra, Adv.
For the Respondent	: Mr. Abhijeet Sinha, Adv. Mr. Kavi Tyagi, Adv. Mr. Animesh Sinha, Adv. Mr. Omung Raj Gupta, Adv. Mr. Ravi Prakash, AR

**ORDER**

List for further arguments on 19.02.2020.

Sd/-

**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

MUKESH